

पाकिस्तान का परमाणु कार्यक्रम

596. श्री रणजीत सिंह :

श्री राम जेटमलानी :

कुमारी सरोज खापड़ें :

क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 14 जून, 1991 के दैनिक ट्रिब्यून में "इज पाक गोइंग न्यूक्लियर" शीर्षक के अन्तर्गत प्रकाशित समाचार की ओर दिलाया गया है ;

(ख) यदि हाँ, तो इस संबंध में सरकार के पास उपलब्ध तथ्यों की विस्तृत जानकारी क्या है ; और

(ग) पाकिस्तान द्वारा परमाणु शक्ति प्राप्त कर लेने के संबंध में सरकार की क्या प्रतिक्रिया है ?

विदेश मंत्री (श्री माधव सिंह सोलंकी) :

(क) जी, हाँ ।

(ख) यह कहने के लिये कोई ठोस प्रमाण नहीं है कि पाकिस्तान की सरकार ने नाभिकीय परीक्षण करने का निर्णय किया है । पाकिस्तान की सरकार ने सार्वजनिक तौर पर यह नहीं माना है कि उसका नाभिकीय कार्यक्रम शस्त्रोन्मुखी है ।

(ग) सरकार पाकिस्तान द्वारा चोरी-छिपे नाभिकीय शस्त्र कार्यक्रम चलाये जाने पर चिन्तित है । सरकार हर उस गतिविधि पर निरन्तर निगाह रख रही है, जिसे भारत की सुरक्षा पर प्रभाव पड़ता हो और उससे बचने के लिये आवश्यक उपाय करती है ।

Sikhs killed wounded in the premises of Railways in 1984 Riots

597. SARDAR JAGJIT SINGH AURORA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number and names of the Sikhs killed/wounded in the premises of the

Indian Railways as well as in between the Railway Stations by stopping trains in different States during the 1984 riots;

(b) the estimated value of the property of the victims looted/damaged;

(c) the details of the relief/compensation provided by Government to the next of kin of such victims; and

(d) whether the relief/compensation was provided on the same scale as provided to the victims of Delhi riots. If not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (d) Information is being collected and will be laid on the Table of the House.

Dismissal of State Governments

598. SHRI CHIMANBHAI MEHTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is Government's reaction to the demand of dismissal of Orissa, Rajasthan, Madhya Pradesh and Gujarat Governments; and

(b) whether it is a fact that Lok Sabha election results adversely affect the Opposition-ruled States where party-in-power at the Centre have secured better results for them in the concerned Opposition-ruled States?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) There is no proposal before the Government for dismissal of the State Governments of Orissa, Rajasthan, Madhya Pradesh and Gujarat, so long as they function within the ambit of the Constitution.